

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) Inter-State issues involved are not resolved.

[Translation]

Third Wage Board Recommendations for Sugar Mill Workers

* 40. SHRI HARSH VARDHAN:
SHRI RAM SAJIWAN:

Will the Minister of LABOUR be pleased to state:

(a) the date on which the Third Wage Board submitted its recommendations in respect of sugar mill workers and the date when Government accepted those recommendations;

(b) whether the workers representatives had expressed their dissent to recommendations;

(c) whether several labour organisations submitted representations to Government against the recommendations of the Third Wage Board; and

(d) if so, what steps are being taken by Government to remove the prevailing discontentment amongst sugar mill workers?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The Third Wage Board for Sugar Industry submitted its recommendations on 31.1.1989. The Government's Resolution on these was issued on 29.12.1989.

(b) and (c). Yes, Sir.

(d). The Resolution of the Government provides that the differences over matters of

details and/or minor issues will be settled by the parties in mutual negotiation or by voluntary arbitration.

[English]

Civic Amenities in Nangal Raya, New Delhi

232. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any scheme has been prepared to provide various community/civic amenities to the people of Nangal Raya, New Delhi and its neighbouring areas;

(b) if so, the details thereof;

(c) whether Government propose to construct shops below the Janak Sethu for allotment to unemployed graduates; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):

(a) and (b). The Delhi Electric Supply Undertaking and the Delhi Water Supply & Sewerage Disposal Undertaking have reported that the facilities of street-lighting, water supply and sewage have already been provided in Nangal Raya Urban Village and its surrounding areas.

(c) No, Sir.

(d) Does not arise in view of reply to 'C' above.

Leprosy Patients in Delhi

233. SHRI GOPINATH GAJAPATHI: Will the Minister of WELFARE be pleased to state:

(a) the details of steps taken by the